
Aakashdeep @ Deepu Vs State Of Punjab

Criminal Miscellaneous Petition (M) No. 36318 Of 2023 (O&M)

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Jan. 12, 2024

Hon'ble Judges: Gurvinder Singh Gill, J

Bench: Single Bench

Advocate: Jashandeep Singh Sandhu, Sanish Girdhar

Judgement